

## PERSONS EMPLOYED IN ONE HANDLING

\*204. SHRI A. P. CHATTERJEE: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Chairman of the Visakhapatnam Port Trust and the Ministry have received complaints about the dust hazard to persons employed in ore handling operations at the port;

(b) whether a number of persons working at the Visakhapatnam Port Trust have been suffering from such diseases like T.B., chest pain and general deterioration of the system; and

(c) whether Government propose to set up a Committee of Experts to investigate into the matter of occupational hazards in ore handling as well as other allied occupations?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) The Visakhapatnam Port Trust has received certain representations about dust hazard.

(b) Four persons working in the Visakhapatnam Port have been found suffering from T.B., but medical examination has shown that it was not due to dust. No cases of chest pain or general deterioration of health have been reported.

(c) An Expert Committee on Occupational Diseases in respect of all dock workers of the Major Ports was set up by the Ministry of Labour and Employment in March, 1970. One of the terms of reference of the Committee is to conduct a survey of all occupational health hazards, likely to produce occupational diseases among dock workers. The report of the Committee is awaited.

\*205. [Deleted]

## SETTING UP OF NATIONAL THEATRE IN DELHI

\*206. SHRI S. KUMARAN:

SHRI K. VIJAYAN ROY:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a National Theatre in Delhi; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI SIDDHARTHA SHANKAR RAO): (a) No such proposal is at present under the consideration of Government.

(b) The question does not arise.

## AIRPORT HANDLING SYSTEM

\*207. SHRI K. L. N. PRASAD: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government have decided that Indian Airlines planes should have electronic reservations and airport handling system to cope up with its enormously increasing traffic of loads, and

(b) if so, what are the other steps to be taken to meet the increasing load of passengers; and

(c) how far these measures will help Government?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) to (c) Indian Airlines are planning to introduce a computerised reservation system by the end of 1974. Details are being worked out. There are no plans at present for an electronic airport handling system.

## †EXEMPTION FROM MONOPOLIES ACT

\*153. SHRI JAGDISH PRASAD

MATHUR:

SHRI M. K. MOHTA:

Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration for exempting industries in the core and essential sectors from the purview of the Monopolies Act;

(b) if so, whether any decision has been taken in the matter; and

(c) if the answer to part (b) above be in the affirmative, the details thereof?

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY): (a) No Sir.

(b) and (c) Do not arise.

## FOREIGN TRAVEL BY GOVERNMENT SERVANTS

\*208. SHRI GANESHI LAL CHAUDHARY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that exemption from 'P' form for travelling abroad is not granted to Government servants who had at any time during the preceding three years been abroad on an official assignment;

(b) if so, whether Government realise that this constitutes severe hardship to Government servants who might like to go for a holiday abroad with his family; and

† Transferred from the 5th April, 1971.